## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CA/173/2016

PETITION NUMBER

: CP/3/2016

NAME OF THE PETITIONER(S)

: ARAVIND NADATHUR

NAME OF THE RESPONDENT(S)

: M/S ikonzer Solutions Private Limited & 7 others

SECTION

: 241/242

NAME (IN CAPITAL)

- REPRESENTED BY

SIGNATURE

S. V. RAMAICREANA G. V. MOHAN KUMAR

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MIS. G. Sivashankavana G. Alcila.

Counsel to patitioners

## **ORDER**

Counsel for both the parties present, submitted that Mr. K.Jayabal, Advocate Commissioner has not completed his assignment and there is no representation on behalf of the Advocate Commissioner, whereas he has been instructed to submit the report on this date. The Registry is directed to issue notice to Mr.K.Jayabal, Advocate Commissioner. Counsel for Respondent undertakes to send a private notice to the Advocate Commissioner, for his presence before this Bench on the next date of hearing. Put up on 23.02.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)